

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/1302/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
Presiding Officer,
MACT No. 2, Kamrup(M), Guwahati.

Dated Guwahati the 24th February, 2021.

Sub: Commuted Leave.

Ref:- Your Email dated 23.02.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted commuted leave for a period of 3 days w.e.f. 23.02.2021 to 25.02.2021, **subject to submission of your leave application in prescribed format along with necessary medical documents.** Further, you have been directed to hand over charge to the P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence to the Member, MACT No. 3, Kamrup(M), Guwahati before proceeding on leave

Yours faithfully,

Sdf

1306 JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/1303/A, dated 24.2.2021

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati- 29, for information.
2. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
3. The Member, MACT No. 3, Kamrup(M), Guwahati.
4. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Sdf